

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No. 290/00375/2014

Jodhpur, this the 7th day of April, 2016

CORAM

**Hon'ble Dr. K.B.Suresh, Judicial Member
Hon'ble Ms. Praveen Mahajan, Administrative Member**

Mahendra Singh Sindal s/o Sh. Bhopal Singh, aged about 49 years, by caste Sindal, Resident of 20-E-53, Rajasthan Housing Board, Jodhpur, at present working as Accounts Cleck cum Typist in the office of Nehru Yuva Kendra, Jodhpur

.....Applicant

By Advocate: Mr. P.S.Chundawat

Versus

1. Nehru Yuva Kendra Sangthan, through its Director General, CORE-IV, 2nd Floor Scope Minar, Twin Tower Complex, Laxmi Nagar District Centre, Delhi.
2. The Zonal Director, Nehru Yuva Kendra Sangthan, Kendriya Sadan Parishar, Block A, Room 204-205, Sector-10 Vidyadhar Nagar, Jaipur
3. The District Youth Coordinator, Nehru Yuva Kendra Sangthan, 114, Shakti Nagar, 5th Road, Paota-C Road, Jodhpur.
4. Hari Singh Charan s/o Sh. Panne Dan at present working on the post of Accounts Clerk-cum-Typist at Nehru Yuva Kendra Sangthan, Jodhpur.

.....Respondents

By Advocate : Mr. Nitin Trivedi for respondents.

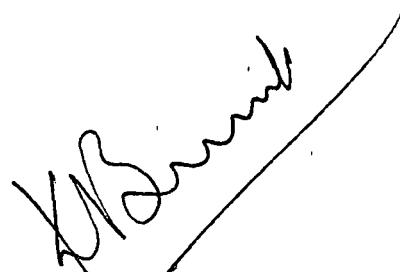
Mr. Bhupesh Kr. Proxy for Mr. Narpat Singh in MA

ORDER

Heard.

After having heard the matter in detail, we feel that it will be appropriate to return the matter back to the respondents to give an opportunity of being heard to both the parties and decided which one of them should remain at Jodhpur and which one should go to Nagaur. This may be done with two weeks' time. The OA stands disposed of accordingly. No costs


(PRAVEEN MAHAJAN)
Administrative Member


(DR. K.B.SURESH)
Judicial Member

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